



\$~24 & 25

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 744/2025 CM APPL. 78548/2025 CM APPL. 78549/2025
+ ITA 745/2025 CM APPL. 78554/2025 CM APPL. 78555/2025
PR. COMMISSIONER OF INCOME TAX, (CENTRAL),
GURUGRAM

.....Appellant
Through: Mr. Puneet Rai, SSC, Mr. Ashvini
Kumar, Mr. Gibran, JSCs, and Mr.
Rishabh Nangia, Adv.

versus

M/S VATIKA LIMITED

.....Respondent
Through: Appearance not given.

CORAM:
HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE VINOD KUMAR

% **ORDER**
12.12.2025

Renotify on 17.12.2025.

V. KAMESWAR RAO, J

VINOD KUMAR, J

DECEMBER 12, 2025

dd